

(170)

DELHI VIDHAN SABHA
BULLETIN PART-I
(Brief Record of Proceedings)
Thursday, March 31, 1994/ Chaitra 10, 1916 (Saka)

NO.26

14.02 Hours

Starred Questions

1. Starred Question Nos 241 to 248 and supplementaries thereto were orally answered.

Replies to Starred Question Nos 249 to 253 and 255 to 260 were laid on the Table of the House.

Unstarred Questions

2. Replies to Unstarred Question Nos. 343, 344, 346, 349 to 351, 354 to 357, 360, 363, 364, 366 to 368, 370 to 382, 384 to 388, 390 to 399, 405, 407 to 409, 411, 412, and 420 to 437 were laid on the Table of the House

15.07 Hours

Calling Attention

3. Shri Mukesh Sharma called the attention of the Chief Minister to the situation arising from non-implementation of water and sewer schemes in such colonies which have been issued N.O.C. and proposed enhancement of development charges in those colonies.

Chief Minister made a Statement in the matter.

15.26 Hours

Matters under Rule 259

4. Following members raised matters under Rule 259:-
1. Shri Chand Ram
 2. Shri Puran Chand Yogi
 3. Shri M.S.Pawar
 4. Shri Narech Gaur

15.47 Hours

Legislative Business
Government Bill - Passed

5. The Motion for consideration of "The Delhi Sales Tax Amendment) Bill, 1994" was moved by Prof. Jagdish Mukhi.

Following members took part in the debate:-

1. Shri Ajay Makan
2. Shri Vas Dev Kaptan
3. Shri Rajender Gupta (Timarpur)
4. Shri Nand Kishore Garg

Prof. Jagdish Mukhi replied to the debate.

The Motion for consideration was adopted.

Clause-by-Clause consideration of the Bill was taken up.

Clauses 2 and 3 were adopted.

Clause 1 Enacting Formula and the Long Title were also adopted.

The Motion that the Bill be passed was moved by Prof. Jagdish Mukhi.

The Motion was adopted and the Bill was passed.

16.50 Hours

Motion

6. Km. Purnima Sethi moved the following Motion:

"That this House proceeds to discuss the deteriorating law and order situation and the plight of women in Delhi."

Following members took part in the discussion:-

1. Shri Mewa Ram Arya
2. Shri Jag Parvesh Chandra
3. Shri Swaroop Chand Rajan
4. Prof. P.K. Chandla
5. Shri Ramvir Singh Bidhuri
6. Shri Deep Chand Bandhu
7. Shri Naresh Gaur
8. Shri Vinod Sharma
9. Shri Shoeb Iqbal
10. Shri O.P. Babbar
11. Shri Madan Lal Gaba
12. Shri Prem Singh
13. Shri Ram Niwas Goel
14. Shri Moti Lal Sodhi
15. Shri Jitendra Kumar "Kalu Bhaiya"
16. Shri Nand Kishor Garg
17. Smt. Krishna Tirath
18. Shri Chand Ram

Shri Madan Lal Khurana, Chief Minister intervened and concluded the discussion.

19.23 Hours

(Sitting of Vidhan Sabha was adjourned till 14.00 hours on Monday, the 4th April, 1994)